**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**25. IA 295/2021 IA 989/2021 IA 1212/2022 IA 1272/2022 IA 1434/2022 In C.P. (IB)/1634(MB)2017**

**CORAM:**
**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

**NAME OF THE PARTIES: - IA 1212/2022**
**Pinky Shipyard Pvt. Ltd**
**IA 1272/2022**
**Udayraj Patwardhan**
**V/s**
**Axis Bank**
**IA 1434/2022**
**Bank of Baroda**
**V/s**
**Pinky Shipyard Pvt Ltd**
**IN THE MATTER OF**
**Edelweiss Asset Reconstruction Company Limited**
**V/s**
**Pinky Shipyard Pvt Ltd**

**APPEARANCES: -**
**FOR THE APPLINCANT IN IA 989, 1272 1212 and 295 :** Adv. Punthi Shah i/b AARNA law LLP
**FOR THE APPLICANT In IA/1434/2022** : Adv Rathina Maravarman
**FOR THE RESPONDENT In IA 295 of 2021 :** Adv. Anisha Didwania & Adv. Sharayu Kate
**FOR THE RESPONDENT (EPFO) :** Adv. Ravi Rattesar
**Section: 60(5), U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.12.2022** for hearing.

**Sd/-** **Sd/-**

**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**

Manish Tiwari